

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO 4814
TO BE ANSWERED ON 24.03.2021**

Coal Blocks Allocated to Private Players

**4814. SHRI NALIN KUMAR KATEEL:
SHRI B.Y. RAGHAVENDRA:**

Will the Minister of *COAL* be pleased to state:

- a. whether it is true that the private players are allocated coal blocks in the country;
- b. if so, the details thereof;
- c. the details of total number of coal blocks that are allocated to private players during the last three years; year-wise and coal block-wise;
- d. whether the Government has achieved the target for revenue generation from allocation of coal blocks; and
- e. if so, the response of the Government in this regard ?

**ANSWER
MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)**

- a. Yes, Sir.
- b. Total of 42 coal blocks have been allocated to private sector under Coal Mine (Special Provisions) Act, 2015 and Mine and Mineral (Development and Regulation) Act, 1957 till date through a transparent & competitive bidding mechanism.
- c. During the last 3 years, 20 coal blocks have been allocated to Private Sector companies under Coal Mine (Special Provisions) Act, 2015 and Mine and Mineral (Development and Regulation) Act, 1957. List of those mines may be found in the Annexure enclosed.
- d. & e. Ministry of Coal allocates coal blocks with production target to the allocattees. Revenue generated from these mines is dependent on coal production and earned by the respective State Governments where mines are located.

Central Government only gets tax and cess portion on such revenue such as Central Goods and Service Tax (CGST), GST compensation cess and National Mineral Exploration Trust (NMET). As such there is no revenue target fixed by the Central Government from allocation of coal mines.

Annexure

| COAL MINES ALLOCATED TO PRIVATE SECTOR | | | | | |
|---|---|--|----------------|---------------------------|--------------------------------------|
| S.No. | Coal Mine | Allocate | State | Date of Allocation | Allocated under CMSP/MMDR Act |
| 1 | Gare-Palma-IV/1 | Jindal Power Limited | Chhatisgarh | 08.03.2021 | CMSP Act 2015 |
| 2 | Gare-Palma-IV/7 | SARDA ENERGY AND MINERALS LIMITED | Chhatisgarh | 08.03.2021 | CMSP Act 2015 |
| 3 | Chakla | Hindalco Industries Limited | Jharkhand | 03.03.2021 | CMSP Act 2015 |
| 4 | Rajhara North (Central & Eastern) | Fairmine Carbons Private Limited | Jharkhand | 03.03.2021 | CMSP Act 2015 |
| 5 | Urma Paharitola | Aurobindo Reality And Infrastructure Private Limited | Jharkhand | 03.03.2021 | CMSP Act 2015 |
| 6 | Gondulpara | Adani Enterprises Limited | Jharkhand | 08.03.2021 | CMSP Act 2015 |
| 7 | Bikram | Birla Corp. Ltd | Madhya Pradesh | 10.02.2020 | CMSP Act 2015 |
| 8 | Brahampuri | Birla Corp. Ltd | Madhya Pradesh | 10.02.2020 | CMSP Act 2015 |
| 9 | Sahapur West | Sarda Energy And Minerals Limited | Madhya Pradesh | 03.03.2021 | CMSP Act 2015 |
| 10 | Urtan North | JMS Mining Private Limited | Madhya Pradesh | 03.03.2021 | CMSP Act 2015 |
| 11 | Sahapur East | Chowgule And Company Private Limited | Madhya Pradesh | 03.03.2021 | CMSP Act 2015 |
| 12 | Dhirauli | Stratatech Mineral Resources Private Limited | Madhya Pradesh | 03.03.2021 | MMDR Act 1957 |
| 13 | Urtan | JMS Mining Private Limited | Madhya Pradesh | 03.03.2021 | MMDR Act 1957 |
| 14 | Bandha | EMIL Mines And Mineral Resources Limited | Madhya Pradesh | 03.03.2021 | MMDR Act 1957 |
| 15 | Marki Mangli-II | Yazdani International Private Limited | Maharashtra | 03.03.2021 | CMSP Act 2015 |
| 16 | Takli-Jena-Bellora (North) & Takli-Jena-Bellora (South) | Aurobindo Reality And Infrastructure Private Limited | Maharashtra | 03.03.2021 | CMSP Act 2015 |
| 17 | Jamkhani | Vedanta Ltd | Odisha | 10.02.2020 | CMSP Act 2015 |
| 18 | Radhikapur (West) | Vedanta Limited | Odisha | 03.03.2021 | CMSP Act 2015 |
| 19 | Radhikapur (East) | EMIL Mines And Mineral Resources Limited | Odisha | 03.03.2021 | CMSP Act 2015 |
| 20 | Jaganathpur B | Powerplus Traders Pvt. Ltd | West Bengal | 13.02.2020 | CMSP Act 2015 |